GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, 14th August, 2020.

No. LJ(B). 53/93/Pt/75—In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within R-Bhoi District with immediate effect and until further orders.

SI. No.	Name of Officers	Designation	Office/Department.
1	Dr. N. Marbaniang	Asst. Director (Fodder)	
		Regional Cross Bred Cattle	
		Breeding Project,	O/o District A.H. &
		Kyrdemkulai	Vety. Officer, Ri \Bhoi
2.	Dr. M. Khongngain	AH & Vety, Officer, Central	District Nongpoh.
		Hatchery cum Poultry Farm,	
		Umsning.	
3,	Dr. Freddy Nongdhar	AH & Vety Officer	O/o Asstt. Director,
			FAL, Kyrdemkulai
4.	Shri K. Lyngdoh	Executive Engineer	O/o Executive Engineer,
			Water Resources, Ri
			Bhoi District Nongpoh.
5.	Shri C. Nongkynrih	Assistant Executive	
		Engineers, PWD (Rds)	
		Bhoirymbong Division	O/o.Executiver
6.	Shri K. Nongsteng	Assistant Executive	Enigneer, PWD (Rds)
		Engineer, PWD (Rds)	Umsning, RiBhoi
		Umsning Division	District.
7/	Shri J. Pasi	Asst. Engineer, PWD (Rds)	
		Mawhati Sub-Division	*
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Shri W. Nongsiej	Asst. Soil & Water	O/o Divisional Soil &
	Conservation Officer,	Water Conservation
	Nongpoh	Officer, Ri Bhoi District,
Shri B.K. Kharlyngdoh	Asst. Soil & Water	Nongpoh.
	Conservation Officer,	
	Nongpoh	
Shri B. Syiem	Divisional Soil & Water	
	Conservation Officer.	
		O/o. Jt. Director, Soil &
Shri H. Thubru	Divisional Soil & Water	Water Conservation
	Conservation Officer	CTI, Byrnihat.
Smti C. Kurbah	Soil & Water Conservation	
	Ranger, CTI, Byrnihat	
Shri R. Chakraborty	Sub-Registrar ARCS	
Smti B. Pathaw	Sr. Cooperative Society	O/o Assistant Registrar
	Officer +	Cooperative Society, Ri
Shri J. Simpli	Sr. Cooperative Society	Bhoi District Nongpoh
	Officer	
Smti D. Diengdoh	Sr. Cooperative Society	
	Officer	
Shri M. Hujon	Sr. Cooperative Society	
	Officer	
Shri D. Susngi	Executive Engineer, DRDA	O/o Project Director,
		District Rural
		Development Agency,
		Ri-Bhoi District
		Nongpoh.
	Shri B.K. Kharlyngdoh Shri B. Syiem Shri H. Thubru Smti C. Kurbah Shri R. Chakraborty Smti B. Pathaw Shri J. Simpli Smti D. Diengdoh Shri M. Hujon	Conservation Officer, Nongpoh Shri B.K. Kharlyngdoh Shri B. Syiem Divisional Soil & Water Conservation Officer. Shri H. Thubru Divisional Soil & Water Conservation Officer Smti C. Kurbah Soil & Water Conservation Ranger, CTI, Byrnihat Shri R. Chakraborty Sub-Registrar ARCS Smti B. Pathaw Sr. Cooperative Society Officer Shri J. Simpli Sr. Cooperative Society Officer Smti D. Diengdoh Sr. Cooperative Society Officer Shri M. Hujon Sr. Cooperative Society Officer Shri M. Hujon Sr. Cooperative Society Officer

19.	Smti E. Suchiang	Lecturer	
20.	Smti T. Syngkon	Lecturer	O/o Principal, District
21.	Shri W.L. Nonglait	Lecturer	Institute Education &
22.	Shri G.B. Laithma	Lecturer	Training (DIET) Ri Bhoi
23.	Shri D.C. Shangpliang	Lecturer	District Nongpoh
24.	Shri S. Bamon	Lecturer	
25.	Smti R.M. Laloo	Lecturer	
26.	Shri D.D.	Labour Inspector	O/o Deputy Labour
	Mylliemumlong		Commissioner, Ri Bhoi
27.	Smti E.G. Sangma	Labour Inspector	District, Nongpoh.
28.	Shri W. Khonglah	Labour Inspector	
29.	Shri K.D.R. Marak	Labour Inspector	
30.	Smti A.Blah	Deputy Handloom Officer	O/o. District Handloom
			Officer, Ri Bhoi District
			Nongpoh
31.	Smti D. Nongpiur	Agriculture Development	O/o Block Development
		Officer	Officer, Umling C & RD
			Block, Umling
32.	Shri A. Malngiang	Functional Manager	O/o. General Manager,
33.	Shri S. Nongkynrih	Functional Manager	District Commerce &
	14		Industries Centre, Ri
			Bhoi District Nongpoh.

(L.K. Swett)

Under Secretary to the Government of Meghalaya, Law Department.

Copy forwarded to:-

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
- 2. The Deputy Commissioner, Ri-Bhoi District, Nongpoh with reference to letter No.DCRB.(L&O)COVID-19/1/2020/292 Dtd. 10th August, 2020.
- 3. Personnel & A.R. (A) Department.
- 4 The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,

Under Secretary to the Government of Meghalaya, Law Department